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(2021) 08 SEBI CK 0070

In the Securities Appellate Tribunal Mumbai

Case No : Appeal No. 318, 321, 442, 444 Of 2019

Vital Communications Ltd And Others APPELLANT

Vs

Securities And Exchange Board Of India RESPONDENT

Date of Decision : 09-08-2021

Acts Referred:

Citation : (2021) 08 SEBI CK 0070

Hon'ble Judges : Tarun Agarwala, Presiding Officer;M. T. Joshi, J

Bench : Division Bench

Advocate : Prakash Shah, Kushal Shah, Yatendra Kumar, Kevic Setalvad, Mihir Mody, Arnav Misra, Mayur Jaisingh, K. Ashar, Chitan Sheth

Judgement

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